

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/61/2020

Date : 07.08.2020

I

The State Government Order No. F.04(1)/Trans/2019 dated 07.08.2020 vide which **Ms. Aneeta Sharma**, an officer in the District Judge Cadre, presently posted as Judge, Family Court, Jaisalmer has been transferred and appointed as **Member, State Transport Appellate Tribunal, Jaipur Metropolitan-I** on her **own request**, is hereby endorsed for compliance.

II

The services of **Shri Ashwani Vij**, an officer in the District Judge Cadre, have been repatriated from the post of Legal Advisor, R.P.S.C., Ajmer vide Government Order No. F.8(25)Karmik/K-2/79 Dated 07.08.2020, consequent thereupon, he is hereby transferred/posted as **District & Sessions Judge, Sawaimadhopur** vice Shri Harendra Singh and he is directed to join his new assignment at the earliest.

NOTE:

Ms. Aneeta Sharma has been transferred on her **own request** shall not be entitled to claim transfer allowance and joining time.

BY ORDER


REGISTRAR GENERAL

No.Estt.B2(v)1/2020/ 3215

Date : 07.08.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Govt. Law Department-Cum-Legal Remembrancer, Raj., Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary to the Government of Raj., Karmik(K-2) Department, Jaipur.
7. The Dy. Secretary to the Government of Rajasthan , Raj. State Transport Department, Jaipur.
8. The Secretary, Lokayukta, Sachivalaya, Jaipur.
9. The Secretary, R.P.S.C., Ajmer.
10. The Accountant General, Rajasthan, Jaipur.
11. The Registrar General/ Registrar(Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/ OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
12. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
13. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
14. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Court/Post/Officer/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
15. The Director, Rajasthan State Judicial Academy, Jodhpur.
16. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/store
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL

राजस्थान सरकार
परिवहन विभाग

क्रमांक:- प.04(1)परि/2019

जयपुर, दिनांक 07.08.2020

:-अधिसूचना:-

मोटर वाहन अधिनियम 1988 (केन्द्रीय अधिनियम 59 सन 1988) की धारा 89 की उप धारा (02) द्वारा प्रदत्त शक्तियों के प्रयोग में रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर के पत्रांक PA/RG/S(1)/2020/3171 दिनांक 01.08.2020 के अनुसरण में राज्य सरकार जिला न्यायाधीश संवर्ग की अधिकारी Ms. Aneeta Sharma Judge, Family Court, jaisalmer को Member, State Transport Appellate Tribunal, jaipur Matropolitan-1 के रूप में कार्यभार संभालने की तिथि से एतद् द्वारा नियुक्त करती है।

राज्यपाल की आज्ञा से

ह ०/
(पी०डी० पारीक)
उप शासन सचिव

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, महामहिम राज्यपाल महोदय, राजस्थान।
2. प्रमुख सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान।
3. सचिव, परिवहन मंत्रालय, भारत सरकार, नई दिल्ली।
4. विशिष्ट सहायक, माननीय परिवहन मंत्री, परिवहन विभाग राजस्थान जयपुर।
5. विशिष्ट सहायक, माननीय राज्य मंत्री, परिवहन विभाग राजस्थान जयपुर।
6. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर।
7. महालेखाकार, राजस्थान जयपुर।
8. निजी सचिव, अति० मुख्य सचिव, परिवहन विभाग, राजस्थान जयपुर।
9. निजी सचिव, परिवहन आयुक्त एवं शासन सचिव, परिवहन विभाग जयपुर।
10. प्रमुख शासन सचिव, विधि एवं न्याय विभाग जयपुर।
11. निजी सचिव, प्रबन्ध निदेशक, राजस्थान राज्य पथ परिवहन निगम मुख्यालय जयपुर।
12. सदस्य, राज्य परिवहन एवं अपीलीय अधिकरण राजस्थान जयपुर।
- 13- Ms. Aneeta Sharma(Judge,family court jaisalmer) who has been transferred on her own request, shall not be entitled to claim transfer allowance and joining time.
14. सदस्य, क्षेत्रिय परिवहन प्राधिकार राजस्थान जयपुर।
15. निदेशक, जन संपर्क विभाग राजस्थान जयपुर।
16. अपर परिवहन आयुक्त एवं पदेन संयुक्त शासन सचिव (प्रशासन) मुख्यालय जयपुर।
17. सचिव, राज्य परिवहन प्राधिकार, राजस्थान जयपुर।
18. समस्त क्षेत्रिय परिवहन अधिकारी.....
19. समस्त जिला परिवहन अधिकारी.....
20. विधि कार्डिनेशन विभाग को अतिरिक्त प्रति सहित।
21. मंत्रीमण्डल सचिवालय व्यवस्था एवं पद्धति विभाग राजस्थान जयपुर।
22. अधीक्षक, राज्य केन्द्रीय मुद्रणालय जयपुर को भिजवा कर लेख है कि राजस्थान राजपत्र के आगामी अंक में प्रकाशन करवाने का श्रम करावें।
23. सिस्टम एनालिस्ट, परिवहन विभाग, विभागीय वेबसाईट पर अपलोड करने हेतु।
24. रक्षित पत्रावली।

उप शासन सचिव 7/8/2020